

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
RAJYA SABHA
QUESTION NO07.03.2011
ANSWERED ON
RIGHT TO JUSTICE .

1178

Shri Rajeev Chandrasekhar

Will the Minister of COALLAW & JUSTICE be pleased to state :-

- (a) whether it is a fact that Government proposes to enact a legislation for Right to Justice to reduce the pendency of litigations;
- (b) if so, the details thereof; and
- (c) by when this is likely to be implemented?

ANSWER

MINISTER OF LAW AND JUSTICE

(DR. M. VEERAPPA MOILY)

(a): No, Sir.

(b) and (c) : Do not arise.